

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
I. A. No. of 2025/EZ
(Arising out of ORIGINAL APPLICATION NO. 16/2025/EZ)

In The Matter of:

An application Under Section 19(4)(a) read with Under Section 18 (1) of the National Green Tribunal Act, 2010 for rectification of the Solemn Order dated 14.02.2025 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata passed in the instant original application No. 16/2025/EZ;

AND

In The Matter of:

Sibojyoti Chakrabarti, S/o Kamal Krishna Chakrabarti, residing at 109, Sarat Chatterjee Road, P.S- Lake Town, P.O- Bangur Avenue, Kolkata: 700089.

E-mail: subho.advocate@gmail.com

..... Applicant.

-Versus-

Sumita Banerjee & Ors.

.....Respondents



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Filed by
Sritama Maitra
SRITAMA MAITRA

Advocate

For The I.A Applicant

Email: sritama.maitra98@gmail.com

(M): 7044961375

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

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Sibojyoti Chakrabarti, S/o Kamal Krishna Chakrabarti, residing at 109, Sarat Chatterjee Road, P.S- Lake Town, P.O- Bangur Avenue, Kolkata: 700089.

(Advocate for Respondent No.-8, Central pollution Control Board, Respondent number 08 in the instant Original application)



E-mail: subho.advocate@gmail.com

..... Applicant.

-Versus-

1. Sumita Banerjee, D/o Gobinda Gopal Banerjee, residing at 125, Rashbehari Avenue, Sarat Bose Road, Circus Avenue, Kolkata: 700029, West Bengal.

Email: dipankar.adhya@gmail.com

2. Samir Kumar Bose, s/o Lt. Ananda Mohan Bose, Resident of 7, New Shibtala Road, Kolkata, Banskroni, West Bengal 700070

Email: samirbose30@gmail.com

3. Dipankar Adhya, s/o Lt. Bijoy Chand Aditya, Resident of 58/67A Lake Gardens, Circus Avenue, Kolkata, West Bengal 700045

Email: dipankar.adhya@gmail.com

... Applicants in OA / Respondent No.1



4. State of West Bengal Service through the Chief Secretary, Nabanna, 13th Floor, 325, Sarat Chatterjee Road, Mandirtala, Shibpur, Howrah - 711102;

Email: cs-westbengal@nic.in

5. Kolkata Metropolitan Authority, through its Chief Executive Officer, Unnayan Bhavan, DJ-11, Sector II, Saltlake, Kolkata 700091;

Email: ceokmda@gmail.com

6. Department of Environment, Government West Bengal, through its Additional Chief Secretary, 5th Floor, Pranisampad Bhavan, Block LB-II, Saltlake, Sector III, Bidhannagar, Kolkata- 700106;

Email: psecy.env-wb@gmail.com

7. The West Bengal Pollution Control Board, through its Member Secretary,



Paribesh Bhavan, 10A, Block - LA,
Sector III, Saltlake, Kolkata- 700106;

Email: ms.wbpcb@bangla.gov.in

8. West Bengal State Wetlands
Authority through the member
secretary (Additional Charge),
Deperatement of Environment, Govt. of
West Bengal, Pranisampad Bhavan, 5th
Floor, LB-2, Sector III, Saltlake,
Kolkata- 700106;

Email: psecy.env-wb@gmail.com

9. The Commissioner of Police Kolkata,
18, Lalbazar Street, Kolkata 700001;

Email: cp@kolkatapolice.gov.in

10. Ministry of Environment, Forest
and Climate Change, through its
Secretary Indira Paryavaran Bhawan,
Jorbagh, New Delhi: 110003.

E-mail: secy-moef@nic.in



11. Central Pollution Control Board,
through its Member Secretary, Parivesh
Bhawan, East Arjun Nagar, New Delhi-
110032;

Email: mscb.cpcb@nic.in ;



.....Respondents

To,

The Hon'ble Chairperson and His Companion Members of the said Hon'ble
Tribunal.

The Humble petition on behalf of the
applicant as above named most
respectfully

SHEWETH:

1. That the instant original application has been filed by the applicant
and the same is 'Lis Pendens' for adjudication before this Hon'ble
Tribunal.
2. That on 14.02.2025 when the original application was taken up for
hearing by this Hon'ble Tribunal, the applicant had appeared on
behalf of respondent number 08, the Central Pollution Control Board

(CPCB), and filed Affidavit dated 13.02.2025 and the same has been taken on record by the Hon'ble Tribunal.

3. That although the applicant had appeared on behalf of the respondent number 08, the Central Pollution Control Board (CPCB), on 14.02.2025 but his name is not printed in the Solemn Order dated 14.02.2025 as Learned Counsel representing the respondent number 08, the CPCB and instead the name of Sri Surendra Kumar learned counsel has been printed.

A Copy of the Solemn Order dated 14.02.2025 passed by the National Green Tribunal, Eastern Zone Bench, Kolkata is annexed herewith and marked with the letter 'P-1'.

4. That it is humbly submitted that the appearance of the applicant being the learned counsel for respondent number 08, CPCB may kindly be noted and the Solemn Order dated 14.02.2025 may kindly be rectified to the extent that the applicant is representing the respondent number 8, the CPCB instead of Learned Counsel namely Sri Surendra Kumar.
5. That this rectification is much necessary and it is humbly prayed that this rectification may kindly be allowed.
6. That this application is made bonafide and unless this application is allowed by this Hon'ble Tribunal the applicant will suffer irreparable loss and injury.



Under the above circumstances it is most humbly prayed before Your Lordships may kindly be pleased to allow this application and rectify/modify the Solemn Order dated 14.02.2025, passed by this Hon'ble Tribunal to the extent that the applicant, being the learned counsel for the respondent number 08, CPCB instead of Sri Surendra Kumar learned Counsel as specified in the appearance of the learned counsels and also as stated in paragraph 4 of this Interlocutory Application in connection with the instant original application and to pass such further Order/Orders as to this Hon'ble Tribunal may deem fit and proper for the ends of justice.



And For This Act of Kindness Your Applicant as in duty bound shall ever pray.



VERIFICATION:

I, the deponent within named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

Verified at Kolkata on the ^{3rd}.....Day of May, 2025.

Identified by me

Seitama Maitra
Advocate

Sibojyoti Chakrabarti
Deponent



AFFIDAVIT

I, Sri Sibojyoti Chakrabarti, S/o Kamal Krishna Chakrabarti, aged about 37 years, by faith- Hindu, by occupation- Advocate and presently 109, sarat Chatterjee Road, P.S- Lake Town, Kolkata: 700089, do hereby solemnly affirm and state as follows :-

1. That I am the applicant in the instant I. A. Application and well conversant with the fact and circumstance of the case and I am competent to sign and swear this affidavit.
2. That I have read and Understood the contents of the accompanying application and say that the facts stated above are true and correct and the rest are the best of my knowledge and belief.

Identified by me

Smitama Maikra
Advocate

Sibojyoti Chakrabarti
Deponent

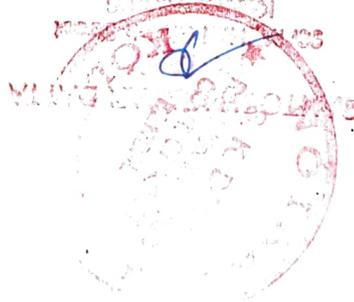
S.L. NO. 03/03/05/2025



03 MAY 2025

SANTOSH KUMAR DATTA
NOTARY

109A, Sarat Chatterjee Street
Kolkata-700089
Regn. No.- 24 of 1986
Regn. No.- 24 of 1986
109A, Sarat Chatterjee Street
Kolkata-700089



Solemnly affirmed
in my presence
on this 03rd day of May 2025
Smitama
S. K. DATTA
Notary
03.05.2025

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
(THROUGH PHYSICAL HEARING WITH HYBRID MODE)**

Original Application No.16/2025/EZ

Sumita Banerjee & Ors.

Applicant(s)

Versus

State of West Bengal & Ors.

Respondent(s)

Date of hearing: 14.02.2025

**CORAM: HON'BLE MR. JUSTICE B. AMIT STHALEKAR, JUDICIAL MEMBER
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

For Applicant(s) : Mr. Santanu Chakraborty, Adv. a/w
Ms. Aratrika Paul, Adv. and
Mr. Abhishek Sikdar, Adv.

For Respondent(s): Mr. Rajib Ray, Adv. for R-1,3,5&6, State Respondents,
Ms. Paushali Banerjee, Adv. for R-2,
Mr. Dipanjan Ghosh, Adv. for R-4 (in Virtual Mode),
Mr. Surendra Kumar, Adv. for R-8

ORDER

1. Mr. Santanu Chakraborty, learned Counsel assisted by Ms. Aratrika Paul, learned Counsel and Mr. Abhishek Sikdar, learned Counsel is present for the Applicants. Learned Counsel prays for and is granted four weeks time for filing supplementary affidavit.
2. Affidavit dated 12.02.2025 has been filed by the Respondent No.2, Executive Engineer, Kolkata Metropolitan Development Authority (KMDA); the same is taken on record.
3. Affidavit dated 13.02.2025 has been filed by the Respondent No.8, Central Pollution Control Board; the same is taken on record.

5. Mr. Santanu Chakraborty, learned Counsel for the Applicants also prays for and is granted four weeks time for filing rejoinder affidavit to the three affidavits filed by the Respondent No.2, 6 and 8 respectively.
6. **List on 05.05.2025.**

.....
B. Amit Sthalekar, JM

.....
Dr. Arun Kumar Verma, EM

February 14, 2025,
Original Application No.16/2025/EZ
OM

IA in OA/16/2025/EZ Inbox**Indradeep Ghosh** 7:41 PM

to dipankar.adhya, samirb... ^

From Indradeep Ghosh •
ghoshindradeep506@gmail.com

To dipankar.adhya@gmail.com
samirbose30@gmail.com
cs-westbengal@nic.in
ceokmda@gmail.com
psecy.eny-wb@gmail.com
ms.wbpcb-@bangla.gov.in
psecy.env-wb@gmail.com
cp@kolkatapolice.gov.in
secy-moef@nic.in
mscb.cpcb@nic.in

Date May 4, 2025, 7:41 PM

[View security details](#)

Dear Sir(s),

Kindly find enclosed copy of IA along with all annexure in OA/16/2025/EZ for your kind perusal and necessary action.



samir.bose00@gmail.com
cs-westbengal@nic.in
ceokmda@gmail.com
psecy.eny-wb@gmail.com
ms.wbpcb-@bangla.gov.in
psecy.env-wb@gmail.com
cp@kolkatapolice.gov.in
secy-moef@nic.in
mscb.cpcb@nic.in

Date May 4, 2025, 7:41 PM

[View security details](#)

Dear Sir(s),

Kindly find enclosed copy of IA along with all annexure in OA/16/2025/EZ for your kind perusal and necessary action.

With regards

Indradeep Ghosh
Advocate

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IA in 16 25 .pdf



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... Applicant

Versus

Sumita Banerjee & Ors.

... Respondents

**INTERLOCUTORY
APPLICATION ON BEHALF OF
THE APPLICANT**

Filed by

SRITAMA MAITRA

Advocate

For The I.A Applicant

Email:

sritama.maitra98@gmail.com

(M): 7044961375

